## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P.No.174/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M.

Name	of the Company	Satish Chandra Lakhotia & Ors.	a & OrsVersus-A-One Associ	ation of Alliance Club
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr. Anit Anirban Ray, Advocati
2. Mr. Prithwird Sinha, Advocati
3. Mr. Shehashis Son, Advante
4. Mr. Shayannan Deby Advocati

1. Rupak Ghosh 2. S.K.TIWARI 3. A. Choubey

## ORDER

Ld. Counsel for the petitioners and the respondents are present.

Pleadings are complete. Both the parties are directed to file written submissions within 15 days with a copy in advance to the opposite parties.

List on 08/12/2017 for arguments.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)